

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:73  
ANSWERED ON:02.12.2003  
SOCIAL SECURITY SCHEME FOR NALCO'S EMPLOYEES  
PARSURAM MAJHI

**Will the Minister of MINES be pleased to state:**

- (a) whether the National Aluminium Company Limited (NALCO) has implemented any social security scheme for its employees;
- (b) if so, since when and the kind of social security provided by the company to its employees during each of the last three years under the scheme; and
- (c) the number of employees benefited thereby?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI RAMESH BAIS)

(a)&(b): Yes, Sir. National Aluminium Company Limited (NALCO) is implementing social security schemes for its employees as provided under the various statutes and schemes formulated by the central Government for Public Sector Undertaking employees. In addition, the company has formulated and implementing certain contributory social security schemes. The employees are benefiting under NALCO Employees' Provident Fund Trust, Employees' Pension Scheme, 1995, Workmen Compensation Act, 1923, Group Insurance Scheme (w.e.f. 4.11.1981) and NALCO Employees' Group Gratuity Life Assurance Scheme (w.e.f. 1.1.1986). The contributory social security measures include benefits under NALCO Benevolent Fund Scheme and Contributory Scheme for Post-Retirement Medical Facilities.

(c) : The social security benefits under statutes and Central Government Schemes are applicable to all the employees entitled to be benefited under the concerned statute/schemes. The number of employees benefited during the last three years under the social security measures are given below:

- i) NALCO Benevolent Fund Scheme : 54  
ii) Contributory Scheme for Post-Retirement

Medical Facilities: 40

- iii) Provident Fund: 260  
iv) Gratuity: 318  
v) Group Insurance: 58